

दिल्ली के क्लबों में जुआ

6324. श्री मूल चन्द डागा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के क्लबों जैसे मनोविनोद के स्थानों पर लोग जुआ खेलते हैं; और

(ख) क्या गत तीन वर्षों के दौरान दिल्ली के किसी क्लब में जुए का कोई मामला पकड़ा गया है ?

गृह मंत्रालय में उप मंत्री (श्री एफ० एच० मोहसिन) : (क) और (ख) : सरकार को ऐसे केन्द्रों में इस प्रकार जुआ खेलने के किसी अपराध की जानकारी नहीं है । ऐसा कोई मामला ध्यान में नहीं आया है ।

Cross Bar Exchanges in the Capital

6325. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any complaints have been received regarding the working of cross-bar Exchanges in the Union Capital; and

(b) if so, the nature of these complaints and the main advantages or disadvantages of the cross-bar system over the other existing systems?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) Yes Sir. Some complaints have been received regarding the working of the cross-bar exchanges in the Union Capital.

(b) Most of the complaints pertain to delay in receipt of dial tone and failure of incoming calls to cross-bar subscribers.

The cross-bar exchanges have not been working at high efficiency due to the following defects:

- (i) Inadequate contact protection,
- (ii) Components failure,
- (iii) Unstability of mechanical adjustments,
- (iv) Minor circuit problems.

After detailed investigation of the deficiencies it was decided to upgrade the cross-bar exchanges. The up-gradation work in all the cross-bar exchanges is expected to be completed in about 12 to 14 months time.

The main disadvantages of the cross-bar system are the occasional delay in dial tone and failure of calls which may occur due to defects in the common control equipment.

The important advantages of the cross-bar system are—

- (a) less maintenance effort;
- (b) reduction in junction and trunk network costs;
- (c) facility of alternate routing and retrial;
- (d) flexibility in numbering scheme and routing of calls;
- (e) much simpler STD barring;
- (f) automatic tracing of malicious calls;
- (g) better performance with high speed dial;
- (h) use of less costly thinner conductor underground cables; and
- (i) fast switching operation with the use of multifrequency signalling.

Proposal to Educate Public in order to forestall recurrence of Gujarat Type of Happenings in the Country

6326. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have drawn any conclusion from the tragic happenings in Gujarat;

(b) if so, the nature thereof; and

(c) the steps taken or proposed to be taken by Government for educating public opinion so as to forestall any recurrence of these activities in the other parts of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). Short supply of certain essential commodities and rise in prices sparked off agitations in Gujarat. The situation was exploited by anti-social elements and there was wide-spread violence and destruction of property. Government are aware of the hardships of the people and the concerned agencies are taking appropriate steps to alleviate their sufferings. The State Governments have also been advised to take all possible steps to step up production and procurement and regulate the distribution of essential commodities. They have also been urged to take stringent action against anti-social elements like hoarders and black-marketiers and to take suitable precautionary and preventive measures to avoid possible breaches of peace.

2. During discussions in Parliament, Government have mentioned the causes of these disturbances and appealed to the House and through it to the public at large to cooperate in maintaining peace.

Loss to P. & T. Department in violent Agitation in Gujarat Circle

6327. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any loss has been sustained by the various P. & T. institutions and establishments in Gujarat Circle during the violent agitation in the months of December, 1973 and

January, February and March, 1974; and

(b) if so, its assessment in financial terms?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) Yes, Sir.

(b) There was no loss in December, 1973. The amount of loss (from January, 1974 to March, 1974), so far assessed, comes to about Rs. 11,37,857/-.

Applications for Telephone connections in Delhi in General Category

6328 **SHRI JAGANNATH MISHRA** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications lying pending for telephones in the General Category in the capital at present;

(b) the number of telephones provided during the year 1973-74; and

(c) the criteria adopted by Government to provide telephonic facilities in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) The number of applications lying pending for telephones in the General Category in Delhi as on 1-3-1974 was 55902.

(b) The number of telephones provided during the year 1973-74 is 9063 which includes O.Y.T., Special Category, General Category, Temporary and Casual telephones and Public Call Offices.

(c) The available spare capacity for permanent connections is apportioned to waiting lists in different categories on the following basis:-

O.Y.T.	70 per cent
Special Category	15 per cent
General Category	15 per cent